



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 08.08.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg Sr. Advocate	D.B. Civil Misc. Appeal No. 5377/2016 Manuraj Singh Vs. Shilpi Alias Megha	Amit Mathur	Shalini Sheoran
2	Suresh Pareek Sr. Advocate	S.B. Cr. Misc. Petition No. 1667/2014 & 1666/2014 Islamuddin Kureshi Vs. State	MP Singh	NS Dhakad
3	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Civil Writ Petition No. 3473/2017 Meena Jain Vs. Kanhaiya Lal Jain	Rahul Kumwar	Kamala Jain
4	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1793/2014 Chiranji Lal Vs. State	Pradeep Lata Mathur	NS Dhakad, PP
5	Sh. A.R. Patwardhan, RHJS(Retd.)	S.B. Cr. Misc. Petition No. 719/2015 connected with 720/2015 Vinit@Monty Vs. State	Rajesh Sharma	Hemant Tailor
6	Sh. A.R. Patwardhan RHJS (Retd.)	D.B. Civil Misc. Appeal No. 6300/2016 Smt. Urvashi Verma Vs. Govind Chandel	None present	.
7	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2501/2015 Anita Sharma Vs. Pushpendra Deep	Prahlad Sharma	Bharti Sharma
8	Sh. P.K. Kasliwal Advocate	S.B. Cr. Revision No. 1903/2016 Shaid Ali Vs. Shabnam Sultana	M F Baig	Amir Aziz
9	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition No. 1424/2007 & 1425/2007 Bhagwan Sahay Vs. State	S. R. Surana	M.P Khandelwal
10	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 1086/2015 Rakesh Agarwal Vs. State	Nemi Chand Choudhary	Satish Pachori
11	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Misc. Petition No. 486/2014 Mahendra Tank Vs. Gajraj Singh	Ram Rakh Sharma	NS Dhakad, PP
12	Sh. Manish Kumawat Advocate	D.B. Civil Misc. Appeal No. 2761/2003 Bhanwar Singh Vs. Smt. Kusum Kanwar	V.K. Sharma	Rani Bhandari
13	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 5470/2016 Smt. Sunita Vs. Ram Lal	Rajvir Sharma	S.R. Dhakar
14	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Misc. Petition No. 3150/2012 Smt. Sangeeta Paliwal Vs. State	Sandeep Sharma	Rishi Raj singh, PP
15	Sh. Raj Kumar Yadav Advocate	S.B. Cr. Misc. Petition No. 2042/2015 Kumar Sourabh Vs. State	Rekha Arora	V.S. Godara, PP
16	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1644/2016 Damodar Saini Vs. State	Narendra Verma	Rajneesh Gupta
17	Sh. Alok Garg Advocate	S.B. Civil Second Appeal no. 419/2007 Smt. Anjana Devi Vs. Raghuveer	R.K. Mathur	M I Khan
18	Sh. Ashok Sharma Advocate	S.B. Cr. Revision No. 135/2017 Ravindra Kumar Khandelwal Vs. Smt. Seema	Rajneesh Gupta	R.M. Sharma
19	Sh. Sudesh Bansal , Advocate	S.B. Cr. Revision Petition No. 2159/2016 Talim Hussain Vs. Sahista Bano	Mukesh Sharma	Abdul Kalam Khan
20	Sh. Satish Awasthi, Advocate	S.B. Cr. Misc. Petition No. 489/2013 Shakuntala Vs. State	Abdul Kalam Khan	NS Dhakad, PP

"Help The Needy –Timely Help May Create History"



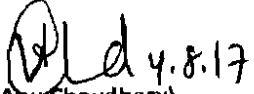
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Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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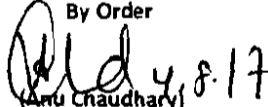
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Cause List Date 09.08.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 315/2010 Abhay Chand Vs. Rikhab Chand	Peush Nag	Ms. Neetu Bhansali
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 4652/2015 Ashish Kumar Sharma Vs. State	Ilyas Ali	D N. Sharma
3	Sh. G.K. Garg Sr. Advocate	D.B. Civil Misc. Appeal No. 5598/2016 Sandeep Gupta Vs. Late Sh. Omprakash	P.S. Shukla	Deepak Chuhan
4	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3251/2016 Bajaj Finance Ltd. Vs. State	Pankaj Gupta	M.K. Kaushik
5	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 7613/2017 Ashish Vs. State	Amit Jindal	Meenakshi Pareek, PP
6	Sh. Lal Singh Rao RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5797/2016 Vivek Sharma Vs. Smt. Jayotsana	Akhil Simlot	Rajesh Goswami
7	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 193/2012 Gopal Vs. Nand Lal	R.P. Vijay	Satish Khandal
8	Sh. G.P. Pandey RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3215/2015 Smt. Kamlesh Vs. Rajesh Chaudhary	J.P. Sharma	A.K. Bajpai
9	Sh. D.S. Vasistha RHJS (Retd.)	S.B. Civil First Appeal No. 835/2004 Vijay Mohan Mathur Vs. Surendra Mohan Mathur	Dheeraj Kumar	Parag Rastogi
10	Sh. D.S. Vashistha RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4805/2015 Ashok Kumar Sharma Vs. State	Deepak Chauhan	Ravindra Paliwal
11	Sh. Ankur Rastogi Advocate	S.B. Civil Transfer Application No. 46/2017 Smt. Asma Parveen Vs. Javed Bhati	Shailendra Singh	M.K. Jain
12	Sh. Ankur Rastogi Advocate	S.B. Cr. Appeal No. 1137/2016 Pralad Kumar Vs. State	Sanjay Mishra	B.N. Sandhu, PP
13	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Appeal No. 608/2015 Narendra Kr. Jain Vs. M/s Ram Petrol Services	Rahul Agarwal	Devendra Sharma
14	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 1148/2015 Regunandan Soni Vs. State	K K Chhawal	Aladeen Khan, PP
15	Sh. Pankaj Gupta Advocate	S.B. Civil Second Appeal No. 583/2005 Chhotu Lal Vs. Smt. Nandu	Deepak Pareek	Narendra Sharma
16	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 3863/2016 Mukesh Saini Vs. State	R. B. Sharma Ganthola	N.S. Dhakad, PP
17	Sh. Swaraj Sharma Advocate	S.B. Civil Revision No. 176/2016 Smt. Kamla Mewara Vs. Mahandra Mewara	S. Gaharana	

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